

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 19 of 2014**

**Dated : 19<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co.  
Of Orissa Ltd.**

**... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. P.C. Sen  
Mr. Rutwik Panda for R.1  
Mr. Rajkumar Mehta  
Ms. Ishita for R.2**

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant.

Post the matter for further hearing on **04.09.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/kt